AUDIBLE WEBSITES

3   Shri   Shantaram Naik

Will the Minister of COALCOALEXTERNAL AFFAIRSCOMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

(a) whether Government proposes to make all websites mandatorily audible;

(b) if so, the guidelines, if any, issued in this regard;

(c) the objective of the policy;

(d) whether the policy would be further expanded; and

(e) the details as regards its implementation, if any?

ANSWER

MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI A. RAJA)

(a) to (e): A Statement is laid on the Table of the Rajya Sabha.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO.3 FOR 19.11.2009 REGARDING AUDIBLE WEBSITES.

(a) to (e): National Informatics Centre (NIC), DIT, has developed Guidelines for Indian Government websites. These Guidelines are available at http://web.guidelines.gov.in. The primary objective of these Guidelines is to ensure that Government websites are universally accessible, usable and citizen centric. The compliance to these Guidelines by any Government website will enable the content to be made audible with the help of appropriate speech engine. These Guidelines have been communicated to all Ministries / Departments of Government of India for compliance. They have also been adopted as a part of the Manual of Office Procedure of the Government of India.